Seventeenth Loksabha

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Title: Regarding reservation for women in Legislature-laid.

SHRIMATI APARUPA PODDAR (ARAMBAGH): Reservation for women in legislature is the need of hour and it is high time to implement 33% reservation for women. The issue was raised several times in the parliament. Despite making progressive comments, why is the government not ready to implement it? It sounds parochial.

The women reservation bill should be re-introduced in the house immediately. Progress of woman in a society will be measured by their participation in power system. Therefore, the Government of India must take deep interest in this matter. The Women reservation Bill in the house should be re-introduced as soon as possible.